

4/11

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE, EAST DISTRICT
KARKARDOOMA COURTS, DELHI

CIRCULAR

This is to inform that District Disaster Management Authority (East) is conducting Mass Community Awareness Program "FAMILIARISATION" exercise by NDRF in order to educate the participants and get enlightened and awareness on the relief and rescue work in Delhi in natural, chemical, biological, nuclear and man-made disasters. The proposed Exercise to be undertaken by NDRF in order to develop sustainable capabilities for the community. This Program shall be conducted in Conference Hall No. 1, Near Court No. 1, 3rd Floor, Karkardooma Courts, Delhi, on 11.08.2026 (2.00 p.m. onwards)

In view of above, I am directed by the Principal District & Sessions Judge, East District to request all the Administrative Officers, Accounts Officers, Assistant Accounts Officers and Branch Incharges posted in East, North East and Shahdara Districts to attend the aforesaid Program, positively.

(Handwritten Signature)
(Meenakshi Chopra)

Administrative Officer (Judl.)
Administration Branch: East District
Karkardooma Courts, Delhi.

Dated: 08 AUG 2026

No 1551-1565 /Admn. (East)/KKD/Delhi
Copy forwarded for information and necessary action to:

1. The Registrar General, Hon'ble High Court of Delhi.
2. The Principal District & Sessions Judge (East), Karkardooma Courts, Delhi.
3. The Principal District & Sessions Judge (North-East), Karkardooma Courts, Delhi.
4. The Principal District & Sessions Judge (Shahdara), Karkardooma Courts, Delhi.
5. The Administrative Civil Judge, East, North East and Shahdara District, Karkardooma Courts, Delhi.
6. All the Officer Incharge posted at East, North East and Shahdara Districts, Karkardooma Courts, Delhi.
7. The Officer Incharge, Computer Branch, Karkardooma Courts Delhi.
8. All the Administrative Officers, Accounts Officers, Assistant Accounts Officers and Branch Incharges posted in East, North East and Shahdara Districts.
9. The Branch Incharge, Computer Branch, Karkardooma Courts Delhi to make necessary arrangements.
10. Incharge, Caretaking Branch, East, North East and Shahdara District, Karkardooma Courts, Delhi to make necessary arrangements.
11. The Branch Incharge, R&I Branch, East, North East & Shahdara District with the direction to circulate this circular in their respective district.
12. Sh. Amod Barthwal, OIC/DDMA (E)/SDM (Vishwas Nagar)/Nodal Officer, Geeta Colony
13. The Executive Engineer (Civil), Karkardooma Courts, Delhi.
14. The Executive Engineer (Electrical), Karkardooma Courts, Delhi.
- ✓ 15. The Website Committee, Tis Hazari Courts and Karkardooma Courts, Delhi.

(Handwritten Signature)
(Meenakshi Chopra)

Administrative Officer (Judl.)
Administration Branch: East District
Karkardooma Courts, Delhi.